

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Custom Appeal No. 11448 of 2017 - DB

(Arising out of OIA-AHD-CUSTM-000-APP-009-010-17-18 dated 01/05/2017 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-AHMEDABAD)

Petronet Lng Limited

Gidc Industrial Estate, Plot No.7/a, Dahej,
Taluka- Vagra
BHARUCH, GUJARAT

.....Appellant

VERSUS

Commissioner of C.-Ahmedabad

CUSTOM HOUSE,
NEAR ALL INDIA RADIO, NAVRANGPURA,
AHMEDABAD, GUJARAT

.....Respondent

APPEARANCE:

Miss Mannat Waraich, Advocate, appeared for the Appellant- Assessee
Shri A R Kanani, Superintendent (AR), appeared for the Respondent-
Revenue

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. C L MAHAR**

DATE OF HEARING: 09.08.2024
DATE OF DECISION: 15.10.2024

The appeal is disposed of. For order, see order of date in Custom
Appeal No. 11800 of 2014- DB.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(C L MAHAR)
MEMBER (TECHNICAL)**